# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **08.07.2025** (TUESDAY)

CHENNAI BENCH (HYBRID MODE)

#### <u>10.30 AM</u>

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#### In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

### Note: No Mention will be permitted without prior consent of the other side.

#### For Delivery of Judgment

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) No. 76/2025 For Stay IA No. 758/2025	Long Short Investments Pvt Ltd Vs Metafilms India Ltd & 6 Ors.	Ms. Rubina Q	Mr. N Kishore Kumar- R1 R3-R5
2.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023 For Urgent listing IA No. 580/2025	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erstwhile IRP of SVK Shipping Services Pvt. Ltd. & Anr	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1

## For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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